Finance and Development Corporations

- 2412. SHRI DHIRAJ PRASAD SAHU: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the States where the State Scheduled Tribes Finance and Development Corporations have been set up; and
- (b) the number of persons benefited by these corporations during each of the last three years thereafter till date; State-wise?

The MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The details about the States who have set up Scheduled Tribes Finance and Development Corporations is given in Statement (See below).

(b) The details about the number of persons benefited by availing financial assistance from National Scheduled Tribes Finance and Development Corporation (NSTFDC) through their respective State Channelising Agencies (SCA) are given in the Statement.

Statement

Particulars about the States having Scheduled Tribes Finance and Development Corporations and the number of Scheduled Tribes benefited by availing financial assistance from National Scheduled Tribes Finance and Development Corporation (NSTFDC) through them

| | | | No. of | Beneficia | ries | |
|------------|--|---------|---------|-----------|-----------------------------------|--|
| Sl. No. | Name of the State | | No. of | Remarks | | |
| | | 2011-12 | 2012-13 | 2013-14 | 2014-15 (up to 30.06. 2014) | _ |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 0 | 0 | 0 | 0 | As per State Govt. decision, the SCA is not availing funds. |
| 2. | Assam | 0 | 0 | 0 | 0 | Non-settlement of overdues/ Non-submis- sion of project proposal |
| 3. | Chhattisgarh | 997 | 624 | 1157 | 7 | |
| 4. | Dadra & Nagar Haveli, Daman and Diu | 0 | 0 | 0 | 0 | Non-submission of project proposal |

| 236 Written Answers to | | | [RAJY | YA SABHA | .] | Unstarred Questions |
|------------------------|----------------------|-------|-------|----------|-----|--|
| 5. | Goa | 0 | 0 | 0 | 0 | Non-submission of project proposal |
| 6. | Gujarat | 17167 | 16858 | 14018 | | |
| 7. | Himachal Pradesh | 1 | 53 | 13 | 6 | |
| 8. | Jammu and Kashmir | 9 | 138 | 1 | 0 | |
| 9. | Jharkhand | 44 | 242 | 0 | 0 | |
| 10. | Karnataka | 2611 | 3400 | 3267 | 0 | |
| 11. | Kerala | 123 | 185 | 88 | 28 | |
| 12. | Madhya Pradesh | 154 | | | | Non-settlement of overdues |
| 13. | Maharashtra | 0 | 0 | 1564 | 0 | |
| 14. | Manipur | 0 | 0 | 0 | 0 | Non-settlement of overdues/ Non-submis- sion of project proposal |
| 15. | Odisha | 0 | 0 | 0 | 0 | Non-submission of project proposal |
| 16. | Rajasthan | 1818 | 2123 | 1633 | 81 | |
| 17. | Sikkim | 105 | 0 | 0 | 0 | Non-submission of project proposal |
| 18. | Tripura | 2296 | 210 | 666 | 0 | |
| 19. | West Bengal | 4538 | 4134 | 4427 | 487 | |
| | Total | 29863 | 27967 | 26834 | 609 | |

Bench mark survey in Maharashtra

 $\dagger 2413.$ SHRI RAMDAS ATHAWALE: Will the Minister of TRIBAL AFFAIRS $\,$ be pleased to state :

(a) whether Government has received any proposal from the State Government of Maharashtra with regard to Central assistance for carrying out bench mark survey in the State, if so, the details thereof, as on date; and

[†]Original notice of the question was received in Hindi.